

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1083/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 28th February, 2019.

Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/1521/2019, dated 25.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 25.02.2019, has been granted / rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/1084/A, dated 28.02.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

